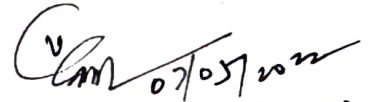


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE (PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

**ORDER**

In pursuance to Hon'ble High Court letter No.3356-68/DHC/Gaz/G-2/2021 dated 1<sup>st</sup> October, 2021 and in super session of earlier Order No. Online Portal/MP MLA/RACC/Gaz./2021/8612-8617-D dated 8<sup>th</sup> October, 2021, Sh. Tarun Yogesh, Presiding Officer/Labour Court-08, RACC, New Delhi is appointed as Nodal Officer, to check and verify the uploaded data on the portals of DOJ by the Judicial Branch every month, with immediate effect.



**(Vinay Kumar Gupta)**

Principal District & Sessions Judge-  
cum- Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex,  
New Delhi.

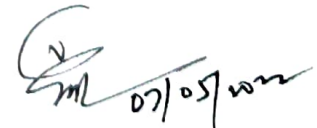
No. Online Portal/MP MLA/RACC/Gaz./2022/2028-2034 Dated, 7<sup>th</sup> May, 2022.

Copy forwarded for information to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy forwarded for information and necessary action to :-

1. Sh. Tarun Yogesh, Presiding Officer/Labour Court-08, RACC, New Delhi.
2. The Branch In-charge, Computer Branch, RACC, New Delhi.
3. The P.S./Reader to the undersigned.
4. The Web-site Committee, Tis Hazari Courts, Delhi.



Principal District & Sessions Judge-  
cum- Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex,  
New Delhi.